

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.108  
CP(IB) 723 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Key Associates

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

**Order delivered on: 20/03/2023**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Naincee Jain, Ld. Advocate

For the Respondent : Ms. Hirva Dave, Ld. Advocate

**ORDER**

Learned Advocate Ms. Hirva Dave appearing for the Corporate Debtor stated that the matter is pending before the Hon'ble Supreme Court and the order has been reserved but not yet pronounced.

List for hearing before the Regular Bench on 13.06.2023.

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA  
MEMBER (JUDICIAL)**

Rajeev